

POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF ANUP MALLEABLES LIMITED ("AML" OR THE "TARGET COMPANY")

Registered Office: 20 Biplabi Dinesh Majumder Sarani, Type-A, 1st Floor, Kolkata- 700 053

Open Offer for acquisition of 6,82,500 (Six Lacs Eighty Two Thousand Five Hundred) fully paid-up equity shares of Rs. 10/- each of AML by Mr. Alope Agarwalla, Mr. Ayush Agarwalla, Mrs. Sushma Agarwalla, Mr. Harsh Agarwalla, Mrs. Kusum Agarwalla, Mr. Manoj Agarwalla, Mrs. Nikeeta Agarwalla, Mr. Alok Khaitan, Mrs. Minu Khaitan, Mr. Ashok Khaitan, Mrs. Charu Khaitan, Mr. Suyash Khaitan, Mr. Gajanand Khaitan, M/S Alope Agarwalla HUF, M/S Manoj Agarwalla HUF, M/S Alok Khaitan HUF, M/S Ashok Khaitan HUF and M/S Gajanand Khaitan HUF (hereinafter referred to as "the Acquirers").

This Post Offer Advertisement is being issued by VC Corporate Advisors Private Limited, the Manager to the Offer, on behalf of the Acquirers, in connection with the Offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulations, 2011**"), The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirers has appeared in The Financial Express (English daily all editions), Jansatta (Hindi daily all editions), Mumbai Lakshwadeep (Marathi Mumbai edition) and Kalantar (Bengali daily Kolkata edition) on 23.08.2013.

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| 1. Name of the Target Company | : Anup Malleables Limietd |
| 2. Name of the Acquirers | : Mr. Alope Agarwalla, Mr. Ayush Agarwalla, Mrs. Sushma Agarwalla, Mr. Harsh Agarwalla, Mrs. Kusum Agarwalla, Mr. Manoj Agarwalla, Mrs. Nikeeta Agarwalla, Mr. Alok Khaitan, Mrs. Minu Khaitan, Mr. Ashok Khaitan, Mrs. Charu Khaitan, Mr. Suyash Khaitan, Mr. Gajanand Khaitan, M/S Alope Agarwalla HUF, M/S Manoj Agarwalla HUF, M/S Alok Khaitan HUF, M/S Ashok Khaitan HUF and M/S Gajanand Khaitan HUF |
| 3. Name of Manager to the Offer | : VC Corporate Advisors Private Limited |
| 4. Name of Registrar to the Offer | : Niche Technologies Private Limited |
| 5. Offer details | |
| a) Date of Opening of the Offer | : Friday, 01.11.2013 |
| b) Date of Closing of the Offer | : Monday, 18.11.2013 |
| 6. Date of Payment of Consideration | : Not Applicable |
| 7. Details of the Acquisition | : |

Sr. No.	Particulars	Proposed in the Offer Document		Actual
7.1.	Offer Price	Rs. 34.10 per equity share		Rs. 34.10 per equity share
7.2.	Aggregate number of shares tendered	6,82,500		NIL
7.3.	Aggregate number of shares accepted	6,82,500		NIL
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	Rs. 2,32,73,250/-		Not Applicable
7.5.	Shareholding of the Acquirers before Share Purchase Agreement (SPA) and Public Announcement (No. & %)	NIL (0.00%)		NIL (0.00%)
7.6.	Shares Acquired by way of SPA			
	• Number	18,93,850		18,93,850
	• % of Fully Diluted Equity Share Capital	(72.15%)		(72.15%)
7.7.	Shares Acquired by way of Open Offer			
	• Number	6,82,500		NIL
	• % of Fully Diluted Equity Share Capital	(26.00%)		(0.00%)
7.8.	Shares acquired after Detailed Public Statement	Not Applicable		Not Applicable
	• Number of shares acquired			
	• Price of the shares acquired			
	• % of the shares acquired			
7.9.	Post Offer shareholding of Acquirers			
	• Number	25,76,350		18,93,850
	• % of Fully Diluted Equity Share Capital	(98.15%)		(72.15%)
7.10.	Pre and Post Offer shareholding of Public Shareholders	Pre Offer	Post Offer	Pre Offer
	• Number	7,31,150	48,650	7,31,150
	• % of Fully Diluted Equity Share Capital	(27.85%)	(1.85%)	(27.85%)

8. The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfilment of his obligations as laid down in the SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the website of SEBI.
10. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated 24.10.2013.

Issued by Manager to the Offer on behalf of the Acquirers:



Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI REGN NO : INM000011096

(Contact Person: Mr. Anup Kumar Sharma)

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Place: Kolkata

Date: 22.11.2013